

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.216  
**Appeal/7(AHM)2021**

**Proceedings under Section 58 r.w 59 of Co.Act,2013**

**IN THE MATTER OF:**

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Emgineering Pvt Ltd

.....Respondent

**Order delivered on: 31/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Monaal J Davawala, Advocate

For the Respondent : None

**ORDER**

Due to paucity of time, as it is already 1.45 p.m., the Hon'ble Member (J) has to take up another Bench of Ahmedabad, list the hearing on 07.09.2023.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

Stancy